

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P.(IB)- 4738/(MB)/2018

MA 743/2020

CORAM:

SMT. SUCHITRA KANUPARTHI

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 3.3.2020

NAME OF THE PARTIES: Plastiblends India Ltd

Vs

Neo Corp International Ltd

Section 9 of Insolvency & Bankruptcy Code 2016.

Order

14. MA 743/2020 in C.P.(IB) 4738/(MB)/2018

This is an application filed by the RP for extension of CIRP period under Section 12 of the Code on the strength of the resolution passed by the CoC in the meeting held on 15.2.2020 with a vote share of 85.27%.

The Counsel for the applicant submits that CIRP period ends on 17.3.2020 and he seeks for extension of CIRP period by 90 days. Since this application is in consonance with Section 12 of IBC, 2016, this application is allowed and now CIRP period will end on 16.6.2020.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

SUCHITRA KANUPARTHI
Member (Judicial)